

Government of India
Ministry of Youth Affairs and Sports

LOK SABHA
UNSTARRED QUESTION NO.1116
TO BE ANSWERED ON 29.07.2024

New Programme and Projects in Tamil Nadu

1116. Thiru Dayanidhi Maran:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has initiated new programmes and projects in Tamil Nadu State during the last five years, if so, the details thereof, and the key objectives and outcomes of these programmes;

(b) the details of total budget allocation for youth and sports programmes in Tamil Nadu during the last five years and the amount given to other States, Year-wise/State-wise during the last five years;

(c) the details of specific programmes implemented by the Government to enhance youth development and empowerment in Tamil Nadu and whether these programmes addressed the needs and challenges faced by the youth in the State;

(d) whether the Government has any plans to launch new projects or initiatives to promote Sports in the said State, if so, the details thereof; and

(e) whether the Government collaborate with local government bodies, schools, and sports associations in Tamil Nadu to implement its programmes?

ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a) The Department of Youth Affairs, Ministry of Youth Affairs and Sports, implements various schemes and programmes throughout the country including the State of Tamil Nadu. The details of schemes are given below:

(i) Rashtriya Yuva Sashaktikaran Karyakram(RYSK) is an umbrella scheme under which the following 7 sub-schemes have been merged:

- a) Nehru Yuva Kendra Sangathan.
- b) National Youth Corps.
- c) National Programme for Youth and Adolescent Development
- d) International Cooperation.
- e) Youth Hostels.
- f) Assistance to Scouting and Guiding Organisations.
- g) National Young Leaders Programme.

(ii) National Service Scheme (NSS)

(iii) Rajiv Gandhi National Institute of Youth Development (RGNIYD)

(iv) MYBharat

Further, the Department of Youth Affairs has recently established Mera Yuva Bharat (MY Bharat), an autonomous body set up by the Government of India with a view to provide an over-arching institutional mechanism powered by technology for youth development and youth-led development across the country. The platform supports 'Volunteer for Bharat' and experiential learning programs that offer youth exposure to practical situations within local self-government and governmental bodies. This mechanism would provide equitable access to opportunities for youth to actualize their aspirations and build an Amrit Bharat by 2047

The platform provides myriad opportunities for youth

engagement through various organizations onboarded on the portal with a view to involve them in meaningful activities. MY Bharat Portal connects youth with programs and learning opportunities in Government Departments and Non-Profit Organizations. The Portal was launched on 31st October, 2023. The total number of registrations on the portal has crossed 1.51 Crores since its launch.

(b) The Ministry of Youth Affairs and Sports allocates funds for Youth and Sports programs in the country as a whole. The funds are allocated by the Ministry Scheme-wise and not State/UT-wise.

Further, Department of Sports under the component "Creation and Up-gradation of Sports Infrastructure" of the Khelo India Scheme, 323 sports infrastructure projects, including 03 projects in the State of Tamil Nadu at a sanctioned cost of Rs. 19.00 crore have been sanctioned in the last five years.

(c) The Department of Youth Affairs, Ministry of Youth Affairs and Sports, is implementing various schemes for youth development and empowerment programs throughout the country, including the State of Tamil Nadu. The details of schemes are given below:

(i) Rashtriya Yuva Sashaktikaran Karyakram(RYSK) is an umbrella scheme under which the following 7 sub-schemes have been merged:

1. Nehru Yuva Kendra Sangathan.
2. National Youth Corps.
3. National Programme for Youth and Adolescent Development.
4. International Cooperation.
5. Youth Hostels.
6. Assistance to Scouting and Guiding Organisations.
7. National Young Leaders Programme.

(ii) National Service Scheme (NSS)

(iii) Rajiv Gandhi National Institute of Youth Development (RGNIYD)

- (iv) MYBharat : Ministry of Youth Affairs and Sports has recently established MY Bharat platform which provides myriad opportunities for youth engagement through various organizations onboarded on the portal with a view to involve them in meaningful activities. MY Bharat Portal connects youth with programs and learning opportunities in Government Departments and Non-Profit Organizations. The Portal was launched on 31st October, 2023. The total number of registrations on the portal has crossed 1.51 Crores since its launch.

All these schemes aim to help the youth in personality-building and harnessing their potential and creative energies by involving them in various nation-building activities.

(d) 'Sports', being a State subject, the responsibility to promote and develop sports activities in the country rests primarily with the respective State/Union Territory Governments. However, the Union Government supplements their efforts in this regard through its following schemes implemented throughout the country, including Tamil Nadu:

- (i) Khelo India - National Programme for Development of Sports;
- (ii) Assistance to National Sports Federations;
- (iii) Special Awards to Winners in International sports events and their Coaches;
- (iv) National Sports Awards,
- (v) Pension to Meritorious Sports Persons;
- (vi) PanditDeendayalUpadhyay National Welfare Fund for Sportspersons;
- (vii) National Sports Development Fund; and
- (viii) Running sports training centres through Sports Authority of India(SAI).

(e) Yes, Sir. The programs are implemented by various organizations under the Department of Youth Affairs such as RGNIYD, NYKS, NSS,

Youth Hostel and MYBharat with the participation and active involvement of district affiliated Youth Clubs, Youth Volunteers and various Development Departments, Agencies, Panchayati Raj Institutions (PRIs) and other stakeholders at District and State level.
